LOK SABHA

Wednesday, November 18, 1964/ Kartika 27, 1886 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

दिल्ली का राजनैतिक ढांचा

+

*53. श्रीमती सावित्री निगम :
श्री म० ला० द्विवेदी :
श्री सं० चं० सामन्त :
श्री सुबोध हंसदा :
श्री यशपाल सिंह :
श्री प्र० र० चक्रवर्ती :
श्री प्र० चं० बरुग्रा :
श्री बागड़ी :
श्री विभूति मिश्र :
श्री क० ना० तिवारी :
श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :
श्री नवल प्रभाकर :
श्री सिद्धेश्वर प्रसाद :
श्री भागवत झा ग्राजाद :
श्री हिम्मतसिंहका :
श्री रामेश्वर टांटिया :
श्री विश्राम प्रसाद :
श्री यु० सि० चौधरी :
श्री द्वारका दास मंत्री :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के राजनैतिक ढांचे को बदलने ग्रौर लोकतंत्रीय सुधार करनेकी जनता की ग्राम मांग पर सरकार की क्या प्रतिक्रिया है ;

(ख) दिल्ली के राजनैतिक ढांचे में परिवर्तन करने की जिस योजना पर सरकार विचार कर रही है उसकी मुख्य रूपरेखा क्या है ; ग्रौर

(ग) उसको क्रियान्वित करने में क्या कठिनाइयां ग्राने की सम्भावना है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र: (क) से (ग). जो योजना विचाराधीन रही उस में मुख्य रूप से दिल्ली में वर्तमान नगर निगम के स्थान पर एक महानगरी परिषद् की स्थापना करना, महानगरी परिषद् की कार्यपालक—शक्ति को सपरिषद् महापौर को सौंपना ग्रौर ग्रामीण क्षत्रों में पंचायती राज संस्थाग्रों की स्थापना करना है । यह सारा मामला ग्रभी विचाराधीन है ।

Shrimati Savitri Nigam: May I know why the Government has taken so much time in taking a decision about a very vital and important matter?

Shri L. N. Mishra: There has been some delay. We have been meeting the political parties and the political leaders of Delhi State. Agreement has not yet been reached and I think it will take some more time.

Shrimati Savitri Nigam: May I know whether popular leaders of Delhi have made this clear to the Government that they want a sort of popular set-up instead of the present set-up which has been described by the hon. Minister just now?

Shri L. N. Mishra: The demand is like that, but an agreement has not been reached.

Shri S. C. Samanta: May I know whether the demands made at present are similar to those demanded under the leadership of our late lamented Deshbandu Gupta?

Shri L. N. Mishra: I do not remember the old demands, but the demand is for an Assembly and Ministers and all these things.

Shri Subodh Hansda: The Minister stated that the Government is discussing this matter with the various political parties. I would like to know which of the political parties have represented to the Government and with whom are the Government having the discussions.

Shri L. N. Mishra: Discussions were held with the Congress people; also with Jan Sangh people and some independent people.

श्री यशपाल सिंह : क्या सरकार बतला सकती है कि यह बात बार बार क्यों हो रही है, कभी सरकार बनाती है और कभी तोड़ती है । जैसे कोई बेकार आदमी था , वह पहले कपड़ा फाड़ता था, फिर सिला करता था । क्या कारण है कि बार बार ऐसा किया जाता है और सरकार किसी निश्चय पर नहीं पहुंच पा रही है ।

गृह-कार्य मंत्री (श्री नन्दा) : माननीय सदस्य ने यह तो देख लिया होगा कि यह कोई बेकार आदमी जसी चीज नहीं है ! हां, किसी नई चीज की कोशिश हो रही थी। यह सही है कि अभी उस का अन्त नहीं आया है लेकिन यह चीज बनी और बिगड़ी ऐसी बात नहीं है ।

Shri Ranga: In view of the fact that successive ministries on that side and Home Ministers too have made so many experiments and then come to grief and in view also further of the fact that these so-called political parties here in Delhi have expressed their consent to the present dispensation when it was being inaugurated, why is it that the Government again is willing to reconsider this matter and in that way create false hopes or wrong hopes or new hopes in the minds of the people to have another so-called representative, self-governing separate Government for the Delhi City?

Shri Nanda: The hon. Member perhaps has not taken into consideration the answer to the question. The answer and the previous answer given on the subject have never gone to the extent of saying that there is going to be a reconsideration of the earlier decision. All that is being done now is that at the time when that decision was taken and embodied in the Constitution, certain suggestions were made regarding some kind of reorientation of the structure of the municipality or the corporation. That is all; it is not going back on a previous decision.

श्री हुकम चन्द कछवाय : मंत्री जी ने अभी बतलाया कि इस में कांग्रेस, जन संघ और दूसरे सभी लोगों से सलाह ली गई थी। मैं जानना चाहता हूं कि जन संघ ने कौन कौन से सुझाव सरकार के सामने रक्खे हैं और उन में से कितने माने गये हैं और कितने नहीं ।

श्री ल० ना० मिश्र : इस का ब्योरा तो मैं अभी नहीं दे सकता हूं लेकिन उन से सलाह ली गई थी ।

श्री जगदेव सिंह सिद्धान्ती : दिल्ली के राजनीतिक ढांचे पर विचार करते समय जो समीपस्थ तीनों राज्य हैं , पंजाब, राजस्थान, और उत्तर प्रदेश, क्या उन की सरकारों से भी विचार विमर्श किया जा रहा है ?

श्री ल० ना० मिश्र : जी, नहीं ।

श्री यु० सिं० चौधरी : क्या यह बात सच है कि दिल्ली को एक राजनतिक स्तर देने के मार्ग में सब से बड़ा रोड़ा महादिल्ली का प्रश्न है ?

श्री नन्दा : ऐसी कोई चीज इस में नहीं है ।

श्री शिव नारायण: मैं जानना चाहता हूं कि जो प्रश्न सरकार के विचाराधीन है क्या उस में यह मांग भी है कि दिल्ली में असेम्बली बना दी जाये ?

श्री ल० ना० मिश्र : जी, हां, वह मांग तो है ही ।

Shri Bhagwat Jha Azad: May I know whether the different political parties who are asking for a reconsideration have been able, by and large, to come to any agreement among themselves for the future set-up of Delhi?

Shri Nanda: I have discussed with them the proposals relating to, as I said, the reconstitution of the Corporation. That was what I was called upon to do. Regarding that, there were certain differences.

श्री क० ना० तिवारी : दिल्ली की जो मांग है, उस में क्या वह लोग यू० पी०, पंजाब और दूसरे जो नजदीक के प्रदेश हैं उन का हिस्सा मिलाना चाहते हैं । यदि हां, तो उन सरकारों से बातचीत क्यों नहीं हो रही है ?

श्री नन्दा : उस में किसी माननीय सदस्य की स्टेट का हिस्सा लेने का कोई सवाल नहीं है ।

Shri S. M. Banerjee: May I know when a final decision is likely to be taken and what is their specific objection to giving a State Legislature to Delhi?

Mr. Speaker: It has been already answered.

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूं कि दिल्ली के प्रशासनिक ढांचे के सम्बन्ध में सरकार के इतने देर करने से जो एक सन्दिग्ध स्थिति प्रशासन में और दिल्ली के नागरिकों में उत्पन्न हो रही है उस को समाप्त करने की दिशा में सरकार कब तक अन्तिम निर्णय ले सकेगी ?

अध्यक्ष महोदय : यह सवाल पूछा गया है और दो दफे इस के बारे में कहा गया है ।

Use of Hindi for Official Purposes

+

*54. **Shri Jagdev Singh Siddhanti:**
Shri Prakash Vir Shastri:
Shri D. C. Sharma:
Shri Vidya Charan Shukla:
Shri Vishram Prasad:
Shri Bagri:
Shri Yashpal Singh:
Shri P. K. Deo:
Shri Solanki:
Shri Gulshan:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Mohan Swarup:
Shri Sarjoo Pandey:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 214 on the 16th September, 1964 regarding the appointment of the Hindi Salahkar Samiti to advise on matters relating to the propagation and development of Hindi and its progressive use for the official purposes of the Union and state:

(a) the brief outline of the suggestions and recommendations made by this Committee so far and the action taken or proposed to be taken thereon by Government; and

(b) the steps taken to make Hindi as the official language of the Union with effect from the 26th January, 1965 as envisaged in the Official Language Act, 1963

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT-3373 (i)/64].

(b) A comprehensive programme was taken in hand by Government in 1961 for facilitating the progressive use of Hindi. A note giving a brief account of the measures taken is laid